

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &
IA NO. 25 OF 2015, IA NO. 216 OF 2016,
IA NO. 419 OF 2017,
IA NO. 547, 548 OF 2018**

Dated: 12th April, 2019

In the matter of :

Gujarat Gas Company Ltd.

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.

....Respondent(s)

ORDER

Bench did not assemble today.

As agreed by the parties, list the matter on **10.05.2019.**

COURT MASTER